

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 30454/2022

(Arising out of impugned final judgment and order dated 14-03-2022 in CRLA No. 5753/2010 passed by the High Court Of Judicature At Allahabad)

AMRISH KUMAR @ GUDDU

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.173616/2023-CONDONATION OF DELAY IN FILING and IA No.173620/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.173622/2023-EXEMPTION FROM FILING O.T. and IA No.173619/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 22-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Sibor Sankar Mishra, AOR

For Respondent(s) Mr. Niranjana Sahu. AOR
Mr. U.K. Mishra, Adv.
Mr. D. Dash, Adv.
Mr. Apoorva Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing and re-filing is condoned.

Issue notice to the respondents.

Tag along with SLP (Crl.) No. 10233/2022.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR